SUPREME COURT OF INDIA **RECORD OF PROCEEDINGS**

Writ Petition (Civil) No.323/2021

FEDERATION OF MEDICAL AND SALES REPRESENTATIVES ASSOCIATIONS OF INDIA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

appln.(s) for IA No.37734/2021-EXEMPTION FROM **FILING** AFFIDAVIT and IA No.38658/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date: 11-03-2022 This petition was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sanjay Parikh, Sr. Adv.

> Ms. Aparna Bhat, AOR Ms. Karishma Maria, Adv. Mr. Ritwik Parikh, Adv. Mr. Satwik Parikh, Adv. Ms. Surabhi Agarwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following ORDER

- 1 Issue notice, returnable in six weeks.
- 2 List the Petition on 25 April 2022.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) **Court Master**